

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION
AT DHARAMSHALA- H.P.



No. DSJ/EC/(4-9)/2020 _____

Dated: 28.04.2021

OFFICE ORDER

Whereas during this month, it has been witnessed that there has been sharp rise in the cases of Covid-19 virus and due to this reason, even the Hon'ble High Court, vide order No.HHC/RG/C-19/2020-58, dated 24th April, 2021, has directed the District Courts, to take up only urgent cases by virtual/physical mode, whichever is more practicable, till further orders.

Therefore, to ensure that people coming to the court, maintain proper social distancing and hygiene etc., so that there is no spread of virus in the court complex, the instructions already issued by this office, Hon'ble High Court as well as Health Advisory, issued by the Government, from time to time, are again retreated, to be followed by the litigants, staff, Advocates, visiting the courts:-

1. All the Staff members and Advocates, are impressed upon, not to crowd at any particular place in the court premises and no person other than the lawyers, Public Prosecutors/APP's, Police Officers/Officials visiting the court premises, in connection with cases of Remand, Bail, Challan etc. and court staff, shall enter the premises, unless required/permitted/directed by the Court;
2. The persons, so entering the court complexes shall maintain social distancing inside the complex and use hand sanitizer at frequent intervals. But if he /she has the symptoms of cough/ cold/ running temperature etc., then he/she shall avoid entering the complex and consult the health authorities; and
3. Wearing of face cover/mask (covering nose to chin area), shall be mandatory for entering the court complex, which shall not be removed while talking to other official/person.

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(J.K. Sharma)
District and Sessions Judge,
Kangra Division at Dharamshala.

Endst No.DSJ/EC/(4-9)/2021- 5095-5132 Dated:- 28.04.2021
Copy forwarded to:-

1. All the Additional District and Sessions Judges, Sr. Civil Judges, Civil Judges, of this Civil and Sessions Division, for information and necessary action.
2. The District Magistrate, Kangra at Dharamshala, for information.
3. The Superintendent of Police, Kangra at Dharamshala, for information.
4. The Superintendent of Police, SV&ACB, Dharamshala, for information.
5. The Chief Medical Officer, Kangra at Dharamshala for information.
6. The Presiding Officers, Family Court and Labour Court, for information.
7. All the Presidents Bar Associations of Kangra Division, for information.
8. The District Attorney, Kangra at Dharamshala for information.
9. The Civil Nazir of this office, for information and necessary action.
10. Guard file.

[Signature]
District and Sessions Judge,
Kangra Division at Dharamshala.